

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2258  
ANSWERED ON:22.07.2004  
ISSUING LICENCE FOR CHANNELS  
Rao Shri Sambasiva Rayapati

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether large number of proposals are under consideration for issuing licence for channels;
- (b) if so, the total proposals that are under consideration for the Government to grant licence to these channels to operate in India;
- (c) the number out of them are with foreign collaboration and how many are without collaboration; and
- (d) the time by which the final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) & (b) : As on date, 11 new proposals are under process for permission to uplink TV channels from India, the details of which are placed at Annexure.

(c) : As per the applications, all the applicant companies have 100% Indian equity.

(d) : No time frame can be indicated.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.2258 FOR ANSWER ON 22.7.2004

Sl.No. Name of the Companies Name of the Channels Share holding/Equity

	Indian	Foreign		
1	Falak TV Ltd. Hind TV	Falak TV & Al 100% -		
2.	Seven Star Shopping Network Pvt. Ltd.	Seven Star	100%	-
3.	Twenty First Century News Room Productions Ltd.	CAT TV	100%	-
4.	Ekonkar Television Pvt. Ltd.	Ekonkar Television	100%	-
5.	Total Telefilms Pvt. Ltd.	TOTAL TV	100%	-
6.	Enter 10 Television Pvt. Ltd.	Enter 10	100%	-
7	Senior Media Limited	Senior 1 TV	100%	-
8.	KDM India Pvt. Ltd.	SHAKTI Entertainment	100%	-
9.	Amrita Enterprises Ltd.	AMRITA	100%	-
10	Shalom Communication Pvt. Ltd.	Shalom Television	100%	-

